## Annexure-6

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022 In accordance with Section 25(2) (e), IBC ,2016

List of operational creditors (Employees)

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% of voting share in CoC, if applicable Amount of any mutual Amount of claim not of applicable Amount of dues, that claim under claim not off off	Amount of any mutual contingent dues, that claim may be set-	Amount of contingent claim		% of voting share in CoC, if applicable	Whether whether related party? share in CoC, if applicable	Nature of claim	Amount of claim admitted (₹)	Amount claimed (₹)	Date of receipt	Name of employee	authorised representative, if any	SI. No.
Amount of	Amount of	Amount of			Details of claim admitted	Details of c		m received	Details of claim received		Name of	
									D. 4-11-1			

